

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 467 of 2000

Thursday, this the 27th day of April, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.L. George,
Tax Assistant,
Office of the Commissioner of
Central Excise & Customs,
Cochin II Commissionerate,
Mananchira, Calicut-1 ..Applicant

By Advocate Mr. C.S.G. Nair

Versus

1. Commissioner of Central Excise & Customs,
Cochin I Commissionerate,
Central Revenue Buildings,
I.S. Press Road,
Cochin-682018.

2. Union of India
Represented by the Secretary,
Department of Revenue,
North Block, New Delhi-1. .Respondents

By Advocate Mr. R. Prasanthakumar, ACGSC

The application having been heard on 27th April 2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to implement A1 order by publishing the seniority list of all the Upper Division Clerks and Inspectors after conducting review DPCs, to grant notional promotion to the applicant as Inspector with effect from the date his immediate junior was promoted, and to direct the respondents to dispose of A5 representation within a reasonable time.

..2.

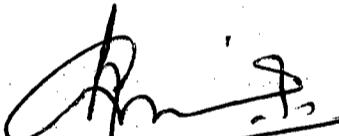
..2..

2. When the OA was taken up, the learned counsel appearing for the applicant submitted that it is suffice to direct the 1st respondent to consider and pass appropriate orders on A5 representation dated 5-4-2000 within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

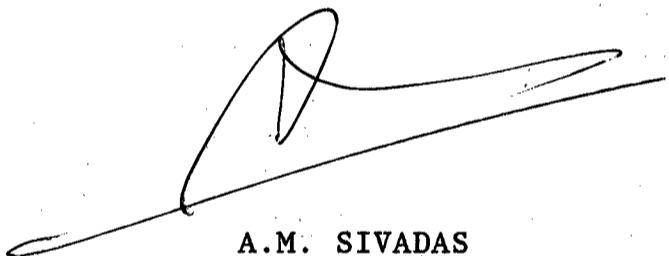
3. Accordingly, the 1st respondent is directed to consider and pass appropriate orders on A5 representation dated 5-4-2000 within six weeks from the date of receipt of a copy of this Order.

4. The Original Application is disposed of as above.
No costs.

Thursday, this the 27th day of April, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexures referred to in this Order:

1. A1 - Copy of the Order F.No. A.23024/4/94-Ad.III(A) dated 20-10-98.
2. A5 - True copy of the representation dated 5-4-2000 submitted by the applicant to the 1st respondent.